

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 11-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	ABA	100654/2020	Shri Rana Kapoor Vs State Central Bureau of Investigation	Subhash Jadhav
SAYHEARING ON EXH.READY				
2	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
